

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 32

C.P. (IB)/345(MB)2022

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **03.06.2024**

NAME OF THE PARTIES: **SIEMENS FINANCIAL SERVICES**
 PRIVATE LIMITED V/s
 HARSHVARDHAN P CHEDDA

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Adv. Shradha Patil i/b India law LLP for Financial Creditor.
2. Heard Counsel appearing for the Petitioner and **Reserved for Order.**

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Neeraj